

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 1024/(MAH)/2017  
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.06.2017

NAME OF THE PARTIES: Punjab National Bank  
V/s.  
Charbhuja Industries Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Chandni Tanna Bhakti Date	Advocate for C.Debtor Advocate for C.Debtor.	<u>Chandni</u> <u>Bhakti</u>
	Fraser Alexander	Advocate for Financial Creditor	<u>Fraser Alexander</u>

ORDER  
TCP 1024/ I&BP/NCLT/MB/MAH/2017

The Counsel on behalf of Corporate Debtor is present. As the Petitioner  
Counsel is not in a position to give all the information that is required to dispose of  
this Petition, at request of the Petitioner Counsel, list this matter for hearing on  
19.6.2017.

Sd/-  
V. NALLASENAPATHY  
Member (Technical)

Sd/-  
B.S.V. PRAKASH KUMAR  
Member (Judicial)